

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: (HQs)
TIS HAZARI COURTS:: DELHI

ORDER

The following Orderlies/Peons are hereby detained and directed to report to the Office of Central District Legal Services Authority (CDLSA) for National Lok Adalat to be held on 12.11.2022 (Second Saturday) sharp at 9.30 A.M. at Tis Hazari Courts Complex, Delhi:

S. N.	Name of the official	Desig.	Present place of posting	Mobile No.
1.	Rajender Kumar Rathore EC: 64684517/10563	Peon	Sh. Rajneesh Kumar Gupta, Ld. District Judge (Commercial Court)-02, Central, THC	7503689644
2.	Ram Niwas Punia EC: 83041591	Peon	Purchase Cell, Central, THC	7678372087
3.	Sunita Dua EC : 43933693	Peon	Nazarat Branch, Central, THC	9210070837
4.	Amarjit S/o Sh. Kuldeep Singh(Newly appointed)	Peon	Office Pool, Admn.III, Central, THC	9891204159
5.	Ritu Raj S/o Sh. Hem Chandra Singh(Newly appointed)	Peon	Office Pool, Admn.III, Central, THC	8920519912
6.	Vineet Kumar S/o Sh. Jaipal Singh(Newly appointed)	Peon	Office Pool, Admn.III, Central, THC	6395525047
7.	Hari Narain Mishra EC: 95673473/11035	Peon	Office Pool, Admn.III, Central, THC	8447159151
8.	Brajesh Kumar Mishra EC: 82617928	Peon	Ms. Kaveri Baweja, Ld. District Judge (Commercial Court)-07, Central, THC	9821410675

11.11.22

Girish Kathpalia
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi
Pv

No. 14849-24864 Admn-III/CDLSA/HQs/Delhi/2022 Dated, Delhi the 10/11/2022

Copy forwarded for information & necessary action to:

1. Personal Office of the Ld. Principal District & Sessions Judge (HQs), THC.
2. The Secretary, CDLSA, THC, Delhi.
3. Dealing Assistant, Website Committee, THC, Delhi for uploading the said order on the official website of District Court.
4. The Officials concerned for compliance.

11/11/22
Branch Incharge,
Admn.III, Central
Tis Hazari Courts, Delhi

